CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 380/MP/2023 along with IA. No.81/2026

Subject	:	Petition under Section 79(1)(a) & (f) of the Electricity Act, 2003 read with Regulation 111 of the CERC (Conduct of Business) Regulations 1999 and Article 11 of the Power Purchase Agreement dated 01.06.2022 executed between the parties.
Petitioner	:	NTPC Renewable Energy Limited (NTPCREL)
Respondent	:	Solar Energy Corporation of India Limited (SECI)
Date of Hearing	:	**23.10.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri S Venkatesh, Advocate, NTPCREL Shri Nihal Bhardwaj, Advocate, NTPCREL Shri Surbhi Kapoor, Advocate, NTPCREL Ms. Nuha Rahman, Advocate, NTPCREL Ms. Mandakini Ghosh, Advocate, SECI Shri Rahul Ranjan, Advocate, SECI Ms. Ishanika Das, Advocate, SECI

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the issue is now confined to a delay of only 52 days in commissioning of 75 MW capacity, as the balance 425 MW has already been commissioned with the SCD, as extended by SECI. The learned counsel further submitted that the Respondent, SECI, has neither filed its reply to the Petition nor placed its decision on the extension request on record.

2. In response, the learned counsel for the Respondent, SECI, stated that the Petitioner's request for an extension is under consideration and a formal response is expected by the following week. The learned counsel also sought time to file a reply to the amended Petition.

3. Considering the submissions made by the learned counsel for the parties, the Commission granted the Respondent, SECI, four weeks' time to file its reply, along with its decision on the Petitioner's request. The Petitioner was also permitted to file its rejoinder, if any, within two weeks thereafter.

4. The Petition, along with the IA, will be listed for hearing on **12.1.2027**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)